

Central Administrative Tribunal Jammu Bench, Jammu



T.A. No.4438/2021
(S.W.P.No.437/2009)

With

T.A. No.4644/2021
(S.W.P. No.560/2009)

Wednesday, this the 12th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)

T.A. No.4438/2021

Renu Bala age 35 years
d/o Ramesh Chander
r/o House No.1291-F Sector 6
Gali No.6, Nanak Nagar, Jammu

..Applicant

(Nemo for applicant)

VERSUS

1. State of J & K through Commissioner/Secretary
Home Department, Civil Secretariat
Jammu
2. Director General of Police Jammu & Kashmir at Jammu
3. Financial Commissioner (Home)
J & K Govt. Jammu
4. Babli Devi d/o Tara Chand
r/o Channi Rama, Shanker Nagar
Tehsil & Distt. Jammu
5. Deepak Mala d/o Yog Raj
r/o Bahu Fort New
JDA Colony, Tehsil & Distt. Jammu

6. Bhanu Devi w/o Rakesh
r/o Lalyal Camp Tehsil & Distt. Jammu

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)



T.A. No.4644/2021

Amar Jeet Kour, age 36 years
w/o Kuldeep Singh
d/o late Gurmukh Singh
r/o Lane No.4, Sector 1, Teg Bahadur Nagar
Channi Rama, Jammu

..Applicant

(Nemo for applicant)

VERSUS

1. State of J & K through Commissioner/Secretary
Home, J & K Government, Jammu
2. Director General of Police Jammu & Kashmir, Jammu
3. Inspector General of Police (Armed)
J & K, Jammu
4. Deputy Inspector General of Police
Jammu Range, Jammu
5. Babli Devi d/o Tara Chand
r/o Channi Rama, Shanker Nagar
Tehsil & Distt. Jammu
6. Deepak Mala d/o Yog Raj
r/o Bahu Fort New
JDA Colony, Tehsil & Distt. Jammu
7. Bhanu Devi w/o Rakesh
r/o Lalyal Camp, Tehsil & Distt. Jammu

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

These two T.As. arise out of the same set of facts. In the year 2009, the applicants responded to a notification, for appointment as Cook in the Police Department of Jammu & Kashmir. The private respondents in both the SWPs were selected and appointed, whereas the applicants were not selected. Feeling aggrieved by that, the applicants filed SWP No.437/2009 & SWP No.560/2009 before the Hon'ble High Court of Jammu & Kashmir.

2. The SWPs have since been transferred to the Tribunal in view of reorganization of the State of Jammu & Kashmir and renumbered as T.A.No.4438/2021 and T.A.No.4644/2021 respectively.

3. In one of the T.As., the respondents filed their counter affidavit.

4. Today, there is no representation for the applicants. We perused the record and heard Mr. Sudesh Magotra, learned Deputy Advocate General, for the respondents.

5. The selection was to the post of Cook and it was on the basis of the performance of the candidates in the test conducted for that purpose. The Tribunal cannot sit as an appellate authority in such matters. Ultimately, it is on the satisfaction of the selecting agency. Further, the selection took place more than a decade ago. Nothing can be done at this stage.



6. The T.As, are accordingly dismissed. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

May 12, 2021
/sunil/jyoti/dsn/